

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4923  
TO BE ANSWERED ON 31<sup>ST</sup> MARCH, 2017**

**PATHOGENS IN FOOD**

**4923. SHRI E.T. MOHAMMED BASHEER:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the risks associated with specific pathogens occurring in food; and
- (b) if so, the steps taken/being taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): Yes.

(b): The Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 , Appendix B specifies microbiological requirements of different food product categories along with sampling guidelines and applicable test methods. It is the endeavour of the Food Safety and Standards Authority of India (FSSAI) to revise and update these standards continually depending upon the requirement and international practices. Recently, FSSAI has revised and notified Microbiological Standards for Milk and Milk products, Meat and Meat Products and Fish and Fisheries Products.

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